

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>th</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**SUPPLEMENTARY CAUSE LIST DATED 07.02.2022 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT) (CH) (Ins) 27/2022 & IA No. 52/202	Bindlas Duplex Ltd Vs. ICMC Corporation Ltd	Shafiq Khan Tariq Munee	

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**By order of Hon'ble Member (J)  
(Chennai Bench)**